### GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. 1836 ANSWERED ON 20<sup>TH</sup> DECEMBER, 2018

#### POLLUTING COMMERCIAL VEHICLES

1836. SHRI PRABHAKAR REDDY KOTHA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is proposing any policy to take hundreds of thousands of polluting commercial vehicles off the road;
- (b) if so, the details thereof; and
- (c) the efforts made/being made by the Government to curb emissions and boost demand for new vehicles?

#### **ANSWER**

## THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

- (a) and (b) Ministry is in the process of preparing a Cabinet note on creation of an eco-system for regulatory scrapping of commercial vehicles for transition from older polluting vehicles to environment friendly vehicles. The States are being consulted for their suggestions on the matter.
- (c) To promote alternate fuels and to bring down pollution levels across the country, Government has taken proactive steps to promote environment friendly vehicles which are innovative, ushering in proactive use of natural resources. The Government has issued various notifications specifying mass emission standards for Compressed Natural Gas, Biodiesel(B-100), flex-fuel (E 85) or (E 100) and ethanol (ED 95), LNG and flex-fuel Methanol M15 or M100, Methanol MD 95 and duel fuel vehicles. The Government has also mandated mass emission standard for BS-VI throughout the country with effect from 1<sup>st</sup> April 2020.

Further, for promotion of electric vehicles, Government has notified for retro-fitment of hybrid electric system or electric kit to vehicles and has specified the type approval procedure of electric hybrid vehicles. The Government has notified that the registration mark for Battery Operated Vehicles to be in Green background . The Government, vide S.O. 5333(E) dated 18th October, 2018 has also granted exemption to the Battery Operated Transport Vehicles and Transport Vehicles running on Ethanol and Methanol fuels from the requirement of permit.

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